

HIGH COURT OF ANDHRA PRADESH AT AMARAVATI

ABSTRACT

ANDHRA PRADESH STATE JUDICIAL SERVICE - District and Sessions Judges - Postings - ORDERS - ISSUED.

ROC.NO.290/2022-B.SPL.

NOTIFICATION NO.367-B.SPL.

DATED:11.03.2022.

READ:

G.O.Ms.No.06, Law (LA & J - SC.F) Department, dated 28.01.2022.


The High Court made the following Postings:-

The candidates mentioned in Column Number 2 who are appointed as District Judges (Entry Level) by Direct Recruitment under 25% quota for the year 2019 vide G.O.Ms.No.06, Law (L.A & J - SC.F) Department, dated 28.01.2022, are posted in the posts mentioned against their names in Column Number 3. Further, the officers mentioned in column number 2 are directed to proceed to their stations and shall take charge of their respective post from the officers mentioned in Column Number 4.

SL NO.	NAME OF THE NEWLY APPOINTED DISTRICT JUDGE (ENTRY LEVEL)	POSTED AS	TO TAKE CHARGE OF HIS/HER POST FROM
(1)	(2)	(3)	(4)
1.	Smt. Nikitha R.Vora W/o R.Mohanakrishnan, D.No.13/1, Venkataraman Street, 1 st Floor, Kondithope, Chennai Tamilnadu 600 001.	VI Additional District and Sessions Judge, Kakinada, East Godavari District	Special Judge for speedy trial of offences under the POCSO Act, Kakinada, East Godavari District
2.	Smt. Seenagarapu Uma Sunanda, W/o K.Venkata Rao, Flat No.502, K.S.Kumar Towers, Kamnavani Palem, Gajuwaka, Visakhapatnam District 530026.	Chairman, Land Reforms Appellate Tribunal-cum-II Additional District and Sessions Judge, Eluru, West Godavari District	I Additional District and Sessions Judge, Eluru, West Godavari District
3.	Sri K.Venkata Naga Pavan, S/o Venkata Seshagiri, D.No.9-4-84/54, Kakatiya Nagar, Nanal Nagar, Hyderabad - 500 008.	Judge, Family Court- Cum-VI Additional District and Sessions Judge, Nellore	III Additional District and Sessions Judge, Nellore

4.	Sri Dabbiri Vijay Goutam, S/o C.P.Suresh, Flat No.A-3, R.R.Enclave, H.No.6-22-RR/3A, Sai Nagar Colony, Behind JRC, Rai Durgam, Hyderabad - 500 104.	V Additional District and Sessions Judge, Rajamahendravaram, East Godavari District	VIII Additional District and Sessions Judge, Rajamahendrar am, East Godavari District
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NOTE: The Order placed on the High Court's Website <http://hc.ap.nic.in> and the downloaded copy from the web site is valid for joining duty.


 11.03.22
REGISTRAR (VIGILANCE)

To

1. The officers and Incharge officers concerned.
2. The Prl. Secretary to Hon'ble the **Chief Justice** and Personal Secretaries to Hon'ble Judges (for placing before their Lordships kind perusal).
3. The Registrar General and other Registrars, High Court of Andhra Pradesh, Amaravati.
4. The Registrar, I.T-cum-Central Project Coordinator, High Court of Andhra Pradesh, Amaravati (**with a request to direct the concerned to upload the proceedings in the High Court's Website**)
5. The Secretary to Government, Law (L.A & J - SC.F), Department, Government of Andhra Pradesh, Amaravathi.
6. The Member Secretary, Andhra Pradesh State Legal Services Authority, Amaravati.
7. **THE PRL. DISTRICT JUDGES:**
Ananthapuramu, Chittoor, East Godavari at Rajamahendravaram, Guntur, Kadapa, Krishna at Machilipatnam, Kurnool, Nellore, Prakasam at Ongole, Srikakulam, Visakhapatnam, Vizainagaram, West Godavari.
8. **THE I ADDL. SESSIONS JUDGES**
Ananthapuramu, Chittoor, East Godavari at Rajamahendravaram, Guntur, Kadapa, Krishna at Machilipatnam, Kurnool, Nellore, Prakasam at Ongole, Srikakulam, Visakhapatnam, Vizainagaram, West Godavari.
9. The Pay and Accounts Officer, Government of Andhra Pradesh Amaravathi, Guntur District.